

In the court of Prl. Senior Civil Judge & J.M.F.C.,
Devanahalli, cause list, **dated 08-12-2020**

MORNING SESSIONS			
HEARING / ARGUMENTS			
Case No.			Plaintiff / Defendants Name
1.	O.S.	659/06	- Rajanna V/s. Venkatappa
2.	O.S.	792/06	- Venkataswamappa v/s. Krishnappa
3.	O.S.	411/06	- Narayana V/s. Nagaraj
4.	O.S.	499/08	- Sunandamma V/s. Gangadharashetty
5.	O.S.	97/19	- Ramakka V/s. Papamma
6.	O.S.	784/16	- Ananda V/s. Lakshmamma
7.	O.S.	259/14	- Nanjundappa V/s. Devika
8.	O.S.	48/12	- Munithayamma V/s. Muniyamma
9.	O.S.	281/15	- Basavaraju V/s. Beerappa
10.	O.S.	1623/06	- Gopala V/s. Nanje Mariyappa
11.	O.S.	465/16	- Muniyappa V/s. Venkateshwara
12.	O.S.	190/15	- Narayanappa V/s. Rathnamma
13.	O.S.	124/15	- Anandamma V/s. Dyavamma
14.	O.S.	61/20	- Chikka Muniyappa V/s. Venkatesh
15.	O.S.	127/20	- Narayana Swamy V/s. Akkayamma
16.	O.S.	939/08	- Tahirabi V/s. Moula Ali
17.	O.S.	876/20	- Pillamma V/s. Eranna
18.	O.S.	737/16	- Vanishree V/s. Kusuma
19.	O.S.	26/19	- Bhaskarachar V/s. Chandrashekar
20.	O.S.	889/08	- Krishne Gowda V/s. Narayanamma
AFTERNOON SESSION			
Hearing / Arguments			
21.	L.A.C.	26/12	- Anasuyamma V/s. SLAO
22.	O.S.	740/18	- Prabhu V/s. Sreenivas
23.	O.S.	35/11	- Subbanna V/s. Nanjamma
24.	O.S.	217/10	- Nagarathnamma V/s. M. Ramaiah
25.	O.S.	111/12	- Varalakshamma V/s. Krishnappa
26.	L.A.C.	69/06	- Rukmaniyamma V/s. SLAO
27.	O.S.	214/14	- Chikka Kempamma V/s. Narayanappa
28.	O.S.	909/20	- Shivakumar V/s. Doddamunishamappa
29.	R.A.	17/20	- Suresh V/s. H.V.Ramakrishna
30.	M.A.	21/20	- K.Venkateshwara Rao V/s. Muniyappa
31.	O.S.	879/20	- Bhoopala V/s. Ashwath Narayana Reddy
32.	O.S.	585/11	- Munishamappa V/s. Bhagyamma
33.	O.S.	762/16	- Munilakshamma v/s. Nanjundappa
34.	F.D.P.	11/14	- Venkatappa V/s. Muniyappa
35.	O.S.	175/11	- Anjinamma V/s. Anjinamma
36.	O.S.	751/16	- Soubhagya V/s. Anjinamma
37.	O.S.	560/12	- Kempayya V/s. Ramakka
38.	O.S.	19/11	- Seenappa V/s. Krishnappa
39.	O.S.	106/19	- Jayalakshmi V/s. Deshapande
NEW SUITS - Plaintiffs / defendants			
40.	O.S.	1010/20	- G.Rajalakshmi V/s. N. Ramamurthy

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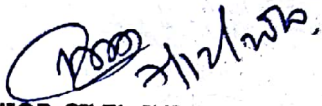
Prl. Senior Civil Judge & J.M.F.C.,
Devanahalli.

Note: All Advocates are requested to strictly follow S.O.P. issued by
Hon'ble Hon'ble High Court of Karnataka.

In the court of I Addl. SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI.

Cause List - Dated 08-12-2020.

MORNING SESSION		
HEARING/EVIDENCE		
Case Numbers		
1.	O.S.	686/2014
2.	O.S.	2075/2006
3.	O.S.	2273/2006
4.	O.S.	670/2012
5.	O.S.	878/2014
6.	O.S.	745/2013
7.	O.S.	285/2018
8.	O.S.	337/2018
9.	O.S.	804/2014
10.	O.S.	354/2011
11.	O.S.	243/2009
12.	O.S.	360/2015
13.	O.S.	45/2009
14.	O.S.	381/2011
15.	O.S.	868/2020
16.	O.S.	58/2013
17.	O.S.	635/2013
18.	O.S.	211/2012
19.	O.S.	751/2006 C/w
20.	O.S.	661/2009
AFTERNOON SESSION		
21.	O.S.	2212/2006
22.	O.S.	479/2016
23.	O.S.	219/2007
24.	O.S.	96/2007
25.	O.S.	957/2006
26.	O.S.	2051/2006
27.	Ex.	47/2009
28.	M.C.	37/2020
29.	O.S.	602/2013
30.	O.S.	9/2013
31.	O.S.	794/2006
32.	O.S.	416/2016
33.	O.S.	60/2013
34.	O.S.	486/2016
35.	O.S.	175/2009
36.	O.S.	41/2018
37.	O.S.	2334/2006
38.	O.S.	312/2018
39.	O.S.	1008/2020
40.	O.S.	1011/2020


I Addl. SENIOR CIVIL JUDGE & J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow S.O.P.
issued by Hon'ble High Court of Karnataka, Bengaluru.

**IN THE COURT OF II ADDITIONAL SENIOR CIVIL JUDGE & JMFC., DEVANAHALLI
CAUSE LIST, DATED 08-12-2020**

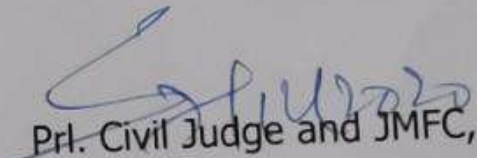
MORNING SESSION EVIDENCE		
Case No.	Plaintiff / Defendants Name	
1	O.S. 141/2013	Parimalla V/s Khande Rao
2	O.S. 268/2013	Muninanjegowda V/s M.D.Ramachandra
3	O.S. 483/2019	Basha alias B.Nazeer Ahmed V/s Abdul Khaleel
4	O.S. 459/2019	Karnataka Bank Ltd. V/s Chikkamuthalah
5	O.S. 384/2012	Basarath Gowda V/s R.Muniraju
HEARING/ARGUMENTS		
6	O.S. 528/2009	Jogappa V/s N. Pillappa
7	FDP 6/2020	Munikrishnappa V/s Anjinappa
8	O.S. 241/2017	S. Manjula V/s Parvathamma
9	O.S. 491/2009	Chinnamma V/s Munishumappa
10	O.S. 98/2010	K. G. Chithra V/s E. Govindappa
11	O.S. 361/2012	M. Gopi V/s Eramma
12	O.S. 850/2015	Anjinamma V/s Muniyappa alias Appaiah
13	O.S. 321/2008	Geetha V/s Narayanappa
14	O.S. 264/2013	Mohammed Usman V/s Nagappa
15	O.S. 13/2010	Muniyamma V/s M. Nagaraju
16	LAC 11/2018	Rmakrishnappa V/s Spl. LAO
17	O.S. 290/2020	Mahendra V/s Lakshinappa
18	O.S. 214/2013	Venkatesha V/s Andalu
19	O.S. 387/2019	Jessy Joseph V/s E.V.Paul
20	Mis. 36/2015	Kanthamma alias Katamma V/s MuniVenkatappa
AFTERNOON SESSION-EVIDENCE		
21	O.S. 124/2017	Y.K. Patalappa V/s Nanjamma
22	O.S. 612/2014	Pillamma alias Dodda Pillamma V/s M.Narayanappa
23	O.S. 440/2017	Narayanaswamy V/s Akkayamma
24	O.S. 390/2013	Dodda Narayanamma V/s K.U.Lakshman
25	O.S. 676/2015	G.S.Shivakumar V/s Rangappa
HEARING/ARGUMENTS		
26	O.S. 38/2016	Munegowda S.C. V/s Havalajiah Navara Munishamappa
27	O.S. 39/2016	Munegowda S.C. V/s M.Gopalappa
28	O.S. 424/2019	Ambuja V/s Patalappa
29	O.S. 580/2013	M.Manjula V/s V.T.Mariyappa
30	O.S. 54/2017	P.Gopalappa V/s Muniveerappa
31	O.S. 186/2017	Sunilkumar V/s P.V.Nagaraju
32	O.S. 247/2017	Anjinappa V/s Nanjundappa
33	O.S. 630/2020	C.V.Srinivas V/s Nanjappa
34	O.S. 1175/2007	Sulochana V/s Gullamma
35	O.S. 203/2016	Ms. SPPS Systems Pvt.Ltd. V/s K.V. Venkatesh
36	O.S. 361/2019	Syed Ayub Sab V/s Meher Taj
37	O.S. 549/2009	Muniyappa V/s Narayanappa T
38	O.S. 239/2008	Ashwathappa V/s Bachchamma
39	O.S. 696/2020	Anjinamma V/s Narayanappa
40	O.S. 125/2016	Thimmakka Vs MuniVenkatappa

ke 08/12/2020
**II Additional Senior Civil Judge and J.M.F.C.,
Devanahalli.**

NOTE: All advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List
Dated 08-12-2020

MORNING SESSSION	AFTERNOON SESSION
CIVIL AND CRIMINAL CASES	CIVIL AND CRIMINAL CASES
<u>ARGUMENTS</u>	<u>HEARING</u>
1. O.S.483/2009	1. O.S.35/2007
2. O.S.827/2014	2. O.S.655/2007
<u>HEARING</u>	3. O.S.633/2009
3. C.C.3488/2020	4. O.S.85/2011
4.C.C.6547/2020	5. O.S.731/2011
5. CR.64/2020 APS	6. MIS 9/2012
6. PCR 296/2020	7. O.S.661/2012
<u>EVIDENCE</u>	8. O.S.1003/2012
7. O.S.315/2005	9. O.S.259/2013
8. O.S.63/2007	10. O.S.735/2013
9. O.S.523/2007	11. FDP 11/2013
10. O.S.639/2007	12.O.S.239/2014
11. O.S.621/2009	13.O.S.303/2014
12. O.S.841/2011	14.O.S.545/2014
13. O.S.837/2011	15.FDP 13/2014
14. O.S.945/2011	16.O.S.285/2016
15. O.S.947/2011	17.O.S.29/2020
16. C.C.3022/2013	<u>JUDGMENT</u>
17. O.S.607/2017	18.O.S.631/2008
18. PCR 269/2020	19.C.C.3042/2019
19. PCR 302/2020	<u>ORDERS</u>
20. PCR 303/2020	20. CMIS 89/2020


Prl. Civil Judge and JMFC,
Devanahalli.

NOTE: All the advocates are requested to strictly follow SOP
dated 05-10-2020 issued by the Hon'ble High Court of Karnataka.

In the Court of Addl. Civil Judge and JMFC, Devanahalli
Cause List Dated 08-12-2020

AFTERNOON SESSION
CIVIL AND CRIMINAL CASES

HEARING/ARGUMENTS

1. O.S.448/2011
2. O.S.602/2018
3. Cr.P.C.09/2020 (Excise P.S)
4. C.Mis.165/2020
5. C.Mis.166/2020
6. C.Mis.167/2020
7. C.Mis.168/2020
8. C.Mis.169/2020
9. C.C.4872/2013
- 10.PCR..../2020 (Dinesh)
- 11.C.Mis...../2020 (Munivenkatappa)

EVIDENCE

12. PCR.173/2020
13. PCR.174/2020
14. PCR.262/2020
15. PCR.253/2020
16. PCR.81/2020

ORDERS

17. O.S.170/2020
18. C.Mis.28/2019
19. C.Mis.06/2020

NEW SUITS

20. O.S.526/2020 (R.Anitha Rani)

NOTE: All the advocates are requested to strictly follow SOP dated 17-11-2020 issued by the Hon'ble High Court of Karnataka.

Yogeshwari
Addl. Civil Judge and JMFC,
Devanahalli